

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 10995 / Checker

Bilaspur, dated 07 September, 2022


III-6-1/2005 (Electricity Act)

Copy of Government Notification F.No. 9636/2654/XXI-B/C.G./2022, dated 29-08-2022 & Corrigendum F. No. 9798/2728/XXI-B/C.G./2022, dated 05-09-2022 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding to **notify the court of Additional District & Sessions Judge, Pendra Road as Special Court as per provision contained in section 153 of the Electricity Act, 2003 for the area coming under the jurisdiction of the Court of Additional District & Sessions Judge, Pendra Road is forwarded to -**

- 1) The Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 9) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.



- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 16) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 17) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) The District and Sessions Judge, Bilaspur with a reference to your request letter No. 813/I-5-3/2005, dated 14-07-2021 for information & necessary action.
- 19) The Spl. Judge (Atrocities), Bilaspur with a request to transfer all the pending cases related to Electricity Act, 2003 to the court of Additional District & Sessions Judge, Pendra Road for the area coming under the jurisdiction of the Court of Additional District & Sessions Judge, Pendra Road through the District & Sessions Judge, Bilaspur.
- 20) The Additional District & Sessions Judge Pendra Road, for information.
- 21) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 22) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 23) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Dy. Registrar, Confidential, High Court of Chhattisgarh, Bilaspur for information.
- 25) The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 26) Section Officer/Incharge O/o R.G./ Checker/D.E., High Court of Chhattisgarh, Bilaspur *for information.*
- 27) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Arvind Kumar Verma)
Registrar General

07.09.2022

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR (CG) 492002**

NOTIFICATION

Raipur dated **29 AUG 2022**
08.2022

F. No. ⁹⁶³⁶...../2654/XXI-B/C.G./2022,- In exercise of the powers conferred by sub-section (1) and (2) of Section 153 of the Indian Electricity Act, 2003 (No. 36 of 2003), the State Government, with concurrence of the High Court of Chhattisgarh and in compliance of its Memo No.10347/III-6-1/2005/Checker, Bilaspur dated 23.08.2022, by making the necessary amendment in this Department's previous Notification No. 523/3351/XXI-B/CG/06, dated 05.01.2007 and No. 3669/1181/XXI-B/CG/15, dated 23.04.2015, hereby, notify Court of Additional District and Sessions Judge, Pendra Road as a Special Court for trial of Cases under Electricity Act, 2003 for area coming under the jurisdiction of the court of Additional District and Sessions Judge, Pendra Road.

अधिसूचना

फा. क्र. /2654/21-ब/छ.ग./2022, भारतीय विद्युत अधिनियम, 2003 (क्र 36 सन 2003) की धारा 153 की उप-धारा (1) एवं (2) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार, छ.ग. उच्च न्यायालय की सहमति से एवं उनके ज्ञापन क्रमांक 10347/III-6-1/2005/Checker, बिलासपुर दिनांक 23.08.2022, के अनुपालन में, पूर्व जारी अधिसूचना क्रमांक 523/3351/XXI-B/CG/06 दिनांक 05.01.2007 एवं क्रमांक 3669/1181/XXI-B/CG/15 दिनांक 23.04.2015 में आवश्यक संशोधन करते हुए, एतद् द्वारा अतिरिक्त जिला एवं सत्र न्यायालय, पेण्डारोड के स्थानीय क्षेत्राधिकार के अंतर्गत आने वाले प्रकरणों के विचारण के लिए अतिरिक्त जिला एवं सत्र न्यायाधीश, पेण्डारोड के न्यायालय को विशेष न्यायालय अंतर्गत विद्युत अधिनियम, 2003 अधिसूचित करता है।

**By order and in the name of the
Governor of Chhattisgarh,**

(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR (CG) 492002

CORRIGENDUM

Raipur dated .09.2022

F. No. ⁹⁷⁹⁸...../2728/XXI-B/C.G./2022,- In the English version of this department's Notification No. 9636/2654/XXI-B/CG/2022, dated 29.08.2022, relating to Previous notification number in line 6, for the number "523" read number "253".

शुद्धि पत्र

फा. क्र. ⁹⁷⁹⁸/2728/21-ब/छ.ग./2022, इस विभाग द्वारा जारी अधिसूचना क्र. 9636/2654/XXI-B/CG/2022, dated 29.08.2022 के हिन्दी पाठ में, पंक्ति क्रमांक 5 में, पूर्व में जारी अधिसूचना क्रमांक में, अंक "523" को "253" पढ़ा जावे।

By order and in the name of the
Governor of Chhattisgarh,

Sel
(Anil Kumar Pandey)
Additional Secretary

Government of Chhattisgarh
Law & Legislative Affairs Department

En.No. ⁹⁷⁹⁹ /2728/XXI-B/C.G./2022

Raipur dated .09.2022

Copy to:

- 1 Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. No.10751/III-6-1/2005/Checker, Bilaspur dated 02.09.2022,
 - 2 District and Sessions Judge, Bilaspur,
 - 3 Principal Secretary, Government of Chhattisgarh, Energy Department, Mantralaya, Raipur,
 - 4 Principal Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya, Raipur,
 - 5 Private Secretary to Hon'ble Law, Government of Chhattisgarh, Mantralaya, Raipur for perusal of Hon'ble Law Minister,
 - 6 Staff Officer to Principal Secretary Law for perusal of Principal Secretary Law, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Raipur,
 - 7 Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur for publication in the E-Gazette (Extra Ordinary),
 - 8 Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
- For information and necessary action,

ANL 5.9.22
(Anil Kumar Pandey)
Additional Secretary

Government of Chhattisgarh
Law & Legislative Affairs Department